IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C). No.1927 of 2011

Sabitri Devi @ Mahabati Devi … … **Petitioner**

Versus

The State of Jharkhand & Ors. … … **Respondents**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Durga Charan Mishra, Adv.
For the Respondents : Mr. Sachin Kumar, Adv.
Mr. Deepak Kr. Dubey, Adv.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

08/05.04.2021: As jointly prayed for, put up this case on 26.04.2021.

(Rajesh Kumar, J.)

Amar/-